

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-208
CP-138/241- 242/ND/2019
CA-175/C-V/ND/2019

IN THE MATTER OF:

Manhar Sabharwal

....Applicant

Vs

Sabharwal Food Industries Pvt Ltd

....Respondent

SECTION

Under Section 241-242

Order delivered on 02.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

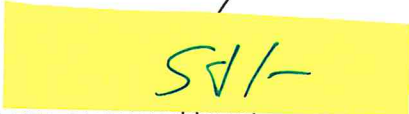
PRESENT:


For the Applicant :

For the Respondent : Adv. Mr. Saurabh Gupta

ORDER

List the matter on the date already fixed i.e. 13.01.2020.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV